

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH, 'GULESTAN' BUILDING NO.6
PREScot ROAD, BOMBAY 1

(4)

O.A. No.748/95

Monday, this the 13th day of November 1995

HON.SHRI B.S. HEGDE, MEMBER(J)
HON.SHRI N.K. Verma, MEMBER(A)

Mr.N.N. Verukhia
Chief Clerk,
Western Railway
Bombay

By Advocate Shri G.S. Walia ..Applicant

V/s

Union of India
through General Manager
Western Railway;Bombay & 2 ors.

By Mr. V.S.Masurkar, Counsel ..Respondents

O R D E R

[Per: B.S. Hegde, Member(J)]

At the request of counsel on both the sides this matter is taken up on board to day.

Mr. G.S. Walia, Id. Counsel for the applicant wants to withdraw the O.A. and Mr. V.S. Masurkar, Id. Counsel for Respondents has no objection. Permission granted to withdraw the O.A.

The O.A. is disposed of as withdrawn.
"Dasti"

N.G.K.
(N.K.Verma)

Member(A)

B.S.Hegde
Member(J)